

## Appendix I : Revenue Receipts of Individual States ( Part 1 of 8 )

(Rs. lakh)

Items	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2000-01 (Accounts)	2001-02 (Budget Estimates)	2001-02 (Revised Estimates)	2002-03 (Budget Estimates)	2000-01 (Accounts)	2001-02 (Budget Estimates)	2001-02 (Revised Estimates)	2002-03 (Budget Estimates)
	1	2	3	4	5	6	7	8
<b>TOTAL REVENUES (I+II)</b>	<b>1,947,524</b>	<b>2,240,602</b>	<b>2,215,065</b>	<b>2,567,479</b>	<b>96,039</b>	<b>114,304</b>	<b>131,380</b>	<b>125,061</b>
<b>I TAX REVENUES (A+B)</b>	<b>1,453,123</b>	<b>1,615,963</b>	<b>1,570,632</b>	<b>1,803,467</b>	<b>13,636</b>	<b>15,796</b>	<b>16,037</b>	<b>16,747</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>1,055,192</b>	<b>1,174,291</b>	<b>1,165,732</b>	<b>1,345,967</b>	<b>2,069</b>	<b>2,695</b>	<b>2,644</b>	<b>3,336</b>
<b>1 Taxes on Income (i+ii)</b>	<b>13,792</b>	<b>16,610</b>	<b>16,607</b>	<b>19,856</b>	—	—	—	—
i) Agricultural Income Tax	—	—	—	—	—	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	13,792	16,610	16,607	19,856	—	—	—	—
<b>2 Taxes on Property and Capital     Transactions (i to iii)</b>	<b>80,069</b>	<b>88,775</b>	<b>82,448</b>	<b>96,607</b>	<b>170</b>	<b>195</b>	<b>205</b>	<b>220</b>
i) Land Revenue	11,630	14,519	8,172	12,971	145	150	160	170
ii) Stamps and Registration Fees	67,093	72,806	72,806	82,101	25	45	45	50
iii) Urban Immovable Property Tax	1,346	1,450	1,470	1,535	—	—	—	—
<b>3 Taxes on Commodities and Services     (i to vii)</b>	<b>961,331</b>	<b>1,068,906</b>	<b>1,066,677</b>	<b>1,229,504</b>	<b>1,899</b>	<b>2,500</b>	<b>2,439</b>	<b>3,116</b>
i) Sales Tax (a to f)	730,320	816,156	786,012	875,440	819	1,300	1,234	1,836
a) State Sales Tax	621,447	740,424	706,920	783,275	819	1,300	1,234	1,836
b) Central Sales Tax	98,163	75,619	79,080	92,150	—	—	—	—
c) Sales Tax on Motor Spirit and Lubricants	1	—	—	—	—	—	—	—
d) Surcharge on Sales Tax	-1	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	11	113	12	15	—	—	—	—
f) Other Receipts	10,699	—	—	—	—	—	—	—
ii) State Excise	124,296	142,500	165,500	187,000	902	1,000	1,000	1,050
iii) Taxes on Vehicles	83,397	86,882	93,303	103,276	112	140	140	157
iv) Taxes on Goods and Passengers	41	64	64	70	—	—	—	—
v) Taxes and Duties on Electricity	10,686	10,345	8,839	49,920	—	—	—	—
vi) Entertainment Tax	5,977	6,401	6,401	6,628	—	—	—	—
vii) Other Taxes and Duties	6,614	6,558	6,558	7,170	66	60	65	73
<b>B. Share in Central Taxes #</b>	<b>397,931</b>	<b>441,672</b>	<b>404,900</b>	<b>457,500</b>	<b>11,567</b>	<b>13,101</b>	<b>13,393</b>	<b>13,411</b>
<b>II NON-TAX REVENUE (C+D)</b>	<b>494,401</b>	<b>624,639</b>	<b>644,433</b>	<b>764,012</b>	<b>82,403</b>	<b>98,508</b>	<b>115,343</b>	<b>108,314</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>274,291</b>	<b>282,227</b>	<b>295,944</b>	<b>353,608</b>	<b>6,370</b>	<b>12,852</b>	<b>9,009</b>	<b>9,455</b>
<b>1 Interest Receipts</b>	<b>146,566</b>	<b>169,653</b>	<b>159,017</b>	<b>184,054</b>	<b>899</b>	<b>765</b>	<b>1,000</b>	<b>900</b>
<b>2 Dividends and Profits</b>	<b>202</b>	<b>325</b>	<b>325</b>	<b>341</b>	—	<b>2</b>	<b>2</b>	—
<b>3 General Services</b>	<b>15,236</b>	<b>6,329</b>	<b>14,460</b>	<b>38,957</b>	<b>699</b>	<b>1,621</b>	<b>955</b>	<b>1,031</b>
<i>of which: State Lotteries</i>	—	—	—	—	—	—	—	—
<b>4 Social Services (i to viii)</b>	<b>18,959</b>	<b>8,595</b>	<b>14,554</b>	<b>12,478</b>	<b>125</b>	<b>476</b>	<b>185</b>	<b>500</b>
i) Education, Sports, Art and Culture	11,684	3,198	6,698	6,265	72	65	75	78
ii) Medical, Public Health and Family Welfare	2,501	2,840	4,362	3,832	9	8	8	9
iii) Housing	167	149	173	181	8	310	9	10
iv) Urban Development	302	118	114	121	5	—	—	300

(Rs. Lakh)

Items	ANDHRA PRADESH				ARUNACHAL PRADESH			
	2000-01 (Accounts)	2001-02 (Budget Estimates)	2001-02 (Revised Estimates)	2002-03 (Budget Estimates)	2000-01 (Accounts)	2001-02 (Budget Estimates)	2001-02 (Revised Estimates)	2002-03 (Budget Estimates)
	1	2	3	4	5	6	7	8
v) Labour and Employment	1,052	1,515	1,252	1,273	1	2	2	2
vi) Social Security and Welfare	218	120	129	129	7	20	20	20
vii) Water Supply and Sanitation	1,162	442	442	464	22	63	63	73
viii) Others	1,873	213	1,384	213	1	8	8	8
<b>5 Fiscal Services</b>	—	—	—	—	—	—	—	—
<b>6 Economic Services (i to xvii)</b>	<b>93,328</b>	<b>97,325</b>	<b>107,588</b>	<b>117,778</b>	<b>4,647</b>	<b>9,988</b>	<b>6,867</b>	<b>7,024</b>
i) Crop Husbandry	1,243	297	631	663	111	150	147	152
ii) Animal Husbandry	160	55	66	77	74	110	78	83
iii) Fisheries	210	149	153	170	7	11	9	10
iv) Forestry and Wildlife	8,337	9,975	9,975	11,723	1,300	3,000	1,500	1,681

v) Plantations	—	—	—	—	—	—	—	—	—
vi) Co-operation	1,640	1,709	1,761	1,837	2	2	2	3	
vii) Other Agricultural Programmes	27	3	7	7	15	13	7	7	
viii) Major and Medium Irrigation Projects	1,143	423	732	763	—	—	—	—	
ix) Minor Irrigations	279	247	256	271	2	—	—	—	
x) Power	4,082	2,696	2,699	2,712	1,207	3,655	2,000	2,500	
xi) Petroleum	—	—	—	—	—	—	—	—	
xii) Village and Small Industries	528	483	493	506	43	65	43	43	
xiii) Industries@	58,451	52,930	61,117	67,528	518	893	1,457	748	
xiv) Ports and Light Houses	1,916	1,439	1,478	1,628	—	—	—	—	
xv) Road Transport	—	—	—	—	640	968	862	945	
xvi) Tourism	4	7	4	4	24	27	27	30	
xvii) Others*	15,308	26,912	28,216	29,889	704	1,094	735	822	
<b>D. Grants from the Centre (1 to 5)</b>	<b>220,110</b>	<b>342,412</b>	<b>348,489</b>	<b>410,404</b>	<b>76,033</b>	<b>85,656</b>	<b>106,334</b>	<b>98,859</b>	
1 State Plan Schemes	102,688	159,345	160,998	200,998	51,490	42,654	43,654	47,679	
<i>of which: Advance Release of Plan Assistance for Natural Calamities</i>	—	—	—	—	—	—	—	—	
2 Central Plan Schemes	8,065	4,775	9,702	7,744	—	—	—	—	
3 Centrally Sponsored Schemes	75,267	127,296	114,293	143,365	6,369	15,314	35,016	24,040	
4 NEC/ Special Plan Scheme	—	—	—	—	1,226	1,992	1,448	1,448	
5 Non-Plan Grants (a to c)	34,090	50,996	63,496	58,297	16,948	25,696	26,216	25,692	
a) Statutory Grants	5,792	34,380	41,674	45,074	12,249	24,674	24,642	24,621	
b) Grants for Relief on account of Natural Calamities	—	—	—	—	—	—	—	—	
c) Others	28,298	16,616	21,822	13,223	4,699	1,022	1,574	1,071	

(Rs. Lakh)

Items	ASSAM				BIHAR			
	2000-01 (Accounts)	2001-02 (Budget)	2001-02 (Revised Estimates)	2002-03 (Budget Estimates)	2000-01 (Revised Estimates)	2001-02 (Budget Estimates)	2001-02 (Revised Estimates)	2002-03 (Budget Estimates)
	1	2	3	4	5	6	7	8
<b>TOTAL REVENUES (I+II)</b>	<b>563,764</b>	<b>664,875</b>	<b>662,912</b>	<b>766,265</b>	<b>1,138,472</b>	<b>1,156,899</b>	<b>1,021,848</b>	<b>1,201,548</b>
<b>I TAX REVENUES (A+B)</b>	<b>309,262</b>	<b>336,567</b>	<b>333,483</b>	<b>378,317</b>	<b>950,875</b>	<b>984,994</b>	<b>861,037</b>	<b>995,361</b>
<b>A. State's Own Tax Revenue (1 to 3)</b>	<b>141,293</b>	<b>160,567</b>	<b>157,482</b>	<b>181,108</b>	<b>293,475</b>	<b>254,594</b>	<b>244,237</b>	<b>281,370</b>
<b>1 Taxes on Income (i+ii)</b>	<b>11,040</b>	<b>16,154</b>	<b>10,978</b>	<b>12,625</b>	<b>3</b>	<b>1</b>	<b>1</b>	<b>1,024</b>
i) Agricultural Income Tax	4,070	9,178	4,000	4,600	2	—	—	—
ii) Taxes on Professions, Trades, Callings and Employment	6,970	6,976	6,978	8,025	1	1	1	1,024
<b>2 Taxes on Property and Capital Transactions (i to iii)</b>	<b>10,584</b>	<b>14,184</b>	<b>11,425</b>	<b>13,139</b>	<b>38,109</b>	<b>39,500</b>	<b>37,500</b>	<b>45,619</b>
i) Land Revenue	6,720	9,959	7,200	8,280	3,761	3,500	3,500	5,619
ii) Stamps and Registration Fees	3,864	4,225	4,225	4,859	34,348	36,000	34,000	40,000
iii) Urban Immovable Property Tax	—	—	—	—	—	—	—	—
<b>3 Taxes on Commodities and Services (i to vii)</b>	<b>119,669</b>	<b>130,229</b>	<b>135,079</b>	<b>155,344</b>	<b>255,363</b>	<b>215,093</b>	<b>206,736</b>	<b>234,727</b>
i) Sales Tax (a to f)	91,789	90,000	106,461	122,430	195,088	145,000	145,000	159,847
a) State Sales Tax	91,789	77,389	91,543	105,275	193,349	133,500	133,500	154,871
b) Central Sales Tax	—	12,611	14,918	17,155	1,739	11,500	11,500	4,976
c) Sales Tax on Motor Spirit and Lubricants	—	—	—	—	—	—	—	—
d) Surcharge on Sales Tax	—	—	—	—	—	—	—	—
e) Receipts of Turnover Tax	—	—	—	—	—	—	—	—
f) Other Receipts	—	—	—	—	—	—	—	—
ii) State Excise	13,756	14,246	14,246	16,383	27,590	35,000	27,500	30,800
iii) Taxes on Vehicles	7,377	8,287	8,261	9,505	17,773	20,000	15,000	20,000
iv) Taxes on Goods and Passengers	1,023	4,916	1,161	1,335	8,836	9,678	13,821	15,894
v) Taxes and Duties on Electricity	1,322	1,430	1,369	1,574	4,190	3,496	3,496	4,601
vi) Entertainment Tax	4,402	1,790	1,314	1,446	1,486	1,519	1,519	3,185
vii) Other Taxes and Duties	—	9,560	2,267	2,671	400	400	400	400
<b>B. Share in Central Taxes #</b>	<b>167,969</b>	<b>176,000</b>	<b>176,001</b>	<b>197,209</b>	<b>657,400</b>	<b>730,400</b>	<b>616,800</b>	<b>713,991</b>
<b>II NON-TAX REVENUE (C+D)</b>	<b>254,502</b>	<b>328,308</b>	<b>329,429</b>	<b>387,948</b>	<b>187,597</b>	<b>171,905</b>	<b>160,811</b>	<b>206,187</b>
<b>C. State's Own Non-Tax Revenue (1 to 6)</b>	<b>52,677</b>	<b>52,314</b>	<b>55,283</b>	<b>64,950</b>	<b>80,587</b>	<b>45,416</b>	<b>36,094</b>	<b>33,187</b>
<b>1 Interest Receipts</b>	<b>427</b>	<b>284</b>	<b>448</b>	<b>538</b>	<b>13,280</b>	<b>12,908</b>	<b>8,908</b>	<b>2,903</b>
<b>2 Dividends and Profits</b>	<b>73</b>	<b>47</b>	<b>77</b>	<b>92</b>	<b>5</b>	<b>9</b>	<b>9</b>	<b>9</b>

<b>3 General Services</b>	<b>4,270</b>	<b>4,228</b>	<b>4,484</b>	<b>5,381</b>	<b>16,918</b>	<b>13,272</b>	<b>8,384</b>	<b>9,007</b>
<i>of which: State Lotteries</i>	—	—	—	—	—	—	—	—
<b>4 Social Services ( i to viii )</b>	<b>1,154</b>	<b>1,024</b>	<b>1,212</b>	<b>1,454</b>	<b>5,121</b>	<b>6,168</b>	<b>6,168</b>	<b>5,710</b>
i) Education, Sports, Art and Culture	220	204	222	266	1,874	400	400	400
ii) Medical, Public Health and Family Welfare	466	504	491	589	1,601	2,700	2,700	2,200
iii) Housing	120	124	127	152	120	116	116	116
iv) Urban Development	23	1	24	29	100	22	22	—

(Rs. lakh)

Items	ASSAM				BIHAR			
	2000-01 (Accounts)	2001-02 (Budget Estimates)	2001-02 (Revised Estimates)	2002-03 (Budget Estimates)	2000-01 (Revised Estimates)	2001-02 (Budget Estimates)	2001-02 (Revised Estimates)	2002-03 (Budget Estimates)
	1	2	3	4	5	6	7	8
v) Labour and Employment	136	116	144	173	238	153	153	158
vi) Social Security and Welfare	111	17	118	142	200	1,767	1,767	1,820
vii) Water Supply and Sanitation	74	50	80	96	184	207	207	213
viii) Others	4	8	6	7	804	803	803	803
<b>5 Fiscal Services</b>	—	—	—	—	—	—	—	—
<b>6 Economic Services ( i to xvii )</b>	<b>46,753</b>	<b>46,731</b>	<b>49,062</b>	<b>57,485</b>	<b>45,263</b>	<b>13,059</b>	<b>12,625</b>	<b>15,558</b>
i) Crop Husbandry	35	78	37	44	334	368	368	368
ii) Animal Husbandry	48	33	50	60	85	85	85	88
iii) Fisheries	89	108	93	112	350	381	381	430
iv) Forestry and Wildlife	1,477	1,624	1,551	1,861	3,177	1,018	507	1,966
v) Plantations	—	—	—	—	—	—	—	—
vi) Co-operation	14	16	15	18	391	1,151	1,151	1,186
vii) Other Agricultural Programmes	18	47	19	23	25	25	25	26
viii) Major and Medium Irrigation Projects	15	17	16	19	3,628	2,900	2,900	2,987
ix) Minor Irrigations	14	59	15	18	60	50	403	422
x) Power	—	—	—	—	500	—	—	—
xi) Petroleum	36,804	40,000	42,291	50,000	—	—	—	—
xii) Village and Small Industries	110	56	115	138	57	57	57	59
xiii) Industries@	61	338	340	408	35,052	5,054	5,054	6,215
xiv) Ports and Light Houses	—	—	—	—	—	—	—	—
xv) Road Transport	—	—	—	—	50	1	1	1
xvi) Tourism	14	21	15	18	—	—	—	—
xvii) Others*	8,054	4,334	4,505	4,766	1,554	1,969	1,693	1,810
<b>D. Grants from the Centre (1 to 5)</b>	<b>201,825</b>	<b>275,994</b>	<b>274,146</b>	<b>322,998</b>	<b>107,010</b>	<b>126,489</b>	<b>124,717</b>	<b>173,000</b>
1 State Plan Schemes	146,644	142,935	153,141	173,931	40,000	61,391	68,959	89,904
<i>of which: Advance Release of Plan Assistance for Natural Calamities</i>	—	—	—	—	—	—	—	—
2 Central Plan Schemes	3,018	15,580	15,580	14,761	1,033	1,154	1,799	1,387
3 Centrally Sponsored Schemes	22,263	51,521	51,522	53,174	51,211	50,317	42,408	68,284
4 NEC/ Special Plan Scheme	2,468	13,116	9,112	41,541	—	—	—	—
5 Non-Plan Grants (a to c)	27,432	52,842	44,791	39,591	14,766	13,627	11,551	13,425
a) Statutory Grants	3,270	7,810	5,145	5,145	8,500	5,620	6,271	7,415
b) Grants for Relief on account of Natural Calamities	7,612	7,992	7,992	8,392	—	—	—	—
c) Others	16,550	37,040	31,654	26,054	6,266	8,007	5,280	6,010